head' one of the most sophisticated artillery items over produced by the US; and

(b) if so, what steps are proposed to be taken by Government tot equip the Indian forces to meet the threat posed by the 'Copperhead' missiles?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) All developments affecting India's security are kept under constant watch and appropriate measures taken to ensure full defence preparedness.

Unclaimed P.F. amount

- 1337. SHRIMATI KRISHNA KAUL: Will the Minister of LABOUR be pleased to state:
- (a) what is the amount of Provident Funds dues which is lying unclaimed by Provident Fund Organisations in the country;
- (b) what are the reasons for which these amounts are lying unclaimed; and
 - (c) what steps are being taken to pay these amounts to the subscribers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) A sum of about rupees fourteen crores is lying unclaimed with the Provident Fund Organisation:

- (b) The amount has remained unpaid mainly on account of non-receipt of the claims from either the subscriber or his her nominee/legal heir:
- (c) The EPF authorities have been instructed to make all our efforts to locate the subscriber, who have not preferred their claim. For this purpose, they have been asked to give suitable publicity by displaying the particulars of unclaimed deposits on the notice boards of the factories establishments and also to enlist the cooperation of employers/trade unions in finding out the whereabout of the subscribers.

Application for 100 per cent export-

- 1338. SHRI M, VINCENT; Will the Minister of COMMERCE be pleased to state;
- (a) what is the number of applications for issue of letter of intent/approval of 100 per cent export-oriented units pending with Government;
- (b) whether there are different norms for according approval in the export zone area and outside the area; and
- (c) whether there is any time limit for issue of approval from the date of receipt of such application?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): (a) 79 applications for units to be set up under the 100 per cent EOU Scheme were pending as on 31st July, 1986.

- (b) Separate schemes govern the establishment of a project within the Export Processing Zone and the setting up of a project as a 100 per cent Export Oriented Unit outside the Zone. The norms for consideration in both cases, however, take into account, among other things, the aature of the activity, its techno-economic feasibility in the specific circumstances and net foreign exchange realisations etc.
- (c) Applications under the 100 per cent EOU Scheme, which are complete in all respects are expected to be cleared within a period of 30 days after registration in the case of Non-MRTP cases, and within 60 days after registration, in the case of MRTP cases. In the case of units within Export Processing Zones applications are expected to be cleared within 45 days.

उत्तर प्रदेश में आयकर के छाये

- 1339. डा. रस्लाकर पण्डिय: क्या विता मंत्री यह बताने की कृपा करेंगे कि:
- (क) इस वर्ष उत्तर प्रदेश में काले-धन का पता लगाने के लिए आयकर विभाग द्यारा मारे गए छागों की संख्या कितनी हैं ;